

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(C/ACT)/89/KOB/2024 in CP(CA)/33/KOB/2021
SECTION	NCLT RULE - 11
NAME OF PARTIES	RAJEEV C VIJAYAN & ANOTHER V/S SEGURO FOUNDATION & STRUCTURES PVT LTD & 17 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	HARIKUMAR G NAIR, AKHIL SURESH
RESPONDENTS ADVOCATE/ PROFESSIONAL	MOHAN JACOB GEORGE, REENA THOMAS, PARVATHY P V, NIGI GEORGE, ROC, , ASWIN GOPAKUMAR, ANWIN GOPAKUMAR, ADITYA VENUGOPALAN, NIKITHA SUSAN PAULSON, MAHESH CHANDRAN, SHALLET K SAM, SARANYA BABU

05 JUNE 2024

O R D E R

IA(C/ACT)/89/KOB/2024 in CP(CA)/33/KOB/2021

This is an IA bearing No. 89/KOB/2024 filed by the Applicants under Rule 11 & 32 of the NCLT Rules, 2016 for placing on record some additional documents.

Learned Counsel, Mr. Akhil Suresh appears on behalf of the Applicants through virtual mode.

Registry is directed to issue notice to all Respondents, who have been arrayed as parties in the present IA, returnable on 15.07.2024. In addition to above, the Applicants are also directed to issue notice to all Respondents, who have been arrayed as parties in the present IA by all available means i.e., e-mail, Registered Post and file affidavit of service enclosing therewith a proof of service of notice served on all respondents at least three days before the next date of hearing.

List this matter for further consideration on **15.07.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T. KRISHNA VALLI
MEMBER (JUDICIAL)**